

50/100
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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✓ O.A/T.A No. 302/2005

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SECTION OFFICER (Judl.)

Shahid
07/11/17

FORM NO. @
(See Rule 42)
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH.

ORDER SHEET

Original Application No. 302/05

Misc. Petition No. _____

Contempt Petition No. _____

Review Application No. _____

Applicant(s) Ashim Debnath

Respondent(s) U.C.I. Sum

Advocate for the Applicants H. Rahman, R.S. Thakur, A.M. Ahmed

S.K. Singh

Advocate for the Respondent(s) _____

GSC

Rly St. Counsel

Notes of the Registry

Date

6.12.2005

Order of the Tribunal

This application is in form
is filed/C.P. for Rs. 10/-
deposited vide A.P.C. No.

No. 26(6)317-060

Dated 22.11.05

Gleam
Dy. Registrar

GJ

11/12/05

ml

The application is disposed of
at the admission stage itself in terms
of the direction issued in separate
sheets.

G. Joseph

Vice-Chairman

Steps not taken

GJ

7.12.05

C. copy of the Judgement has
been collected by the A.P.C.
for the applicants and a copy of
the Judgement has been sent
to the office for issuing the
same to the Rly. Standing
counsel for the Respondent

YK

contd. . .

**CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH.**

O.A. No. 302/2005

DATE OF DECISION: 06.12.2005.

Sri Ashim Debnath

APPLICANT(S)

Mr. H. Rahman, Mr. R.S. Thakur,
Mr. A.M. Ahmed, Mr. S.K. Singh

ADVOCATE FOR THE
APPLICANT(S)

- VERSUS -

U.O.I. & Others

RESPONDENT(S)

Mr. J.L. Sarkar, Railway S.C.

ADVOCATE FOR THE
RESPONDENT(S)

THE HON'BLE MR JUSTICE G. SIVARAJAN, VICE CHAIRMAN.

THE HON'BLE

1. Whether Reporters of local papers may be allowed to see the judgment?
2. To be referred to the Reporter or not?
3. Whether their Lordships wish to see the fair copy of the judgment?
4. Whether the judgment is to be circulated to the other Benches?

Judgment delivered by Hon'ble Vice-Chairman.

G. Varaprasad

4

**CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH**

Original Application No. 302/2005.

Date of Order : This the 6th December 2005.

The Hon'ble Mr. Justice G. Sivarajan, Vice-Chairman.

Mr. Ashim Debnath
S/o – Late Umesh Chandra Debnath
New Colony
P.O. – Lumding
Dist. – Nagaon (Assam).

... Applicant

By Advocates Mr. H. Rahman, Mr. R.S. Thakur, Md. A.M. Ahmed
and Mr. S.K. Singh.

- Versus -

1. The Union of India,
Represented by the General Manager,
N.F. Railway, Maligaon,
Guwahati - 11.
2. The General Manager,
N.F. Railway, Maligaon,
Guwahati - 11.
3. The Chairman,
Railway Recruitment Board,
Guwahati Station Road,
Guwahati - 1.
4. The Assistant Secretary for Chairman,
Railway Recruitment Board,
Railway Station Road,
Guwahati - 1.

... Respondents.

By Mr. J. L. Sarkar, Railway Standing Counsel.

ORDER (ORAL)SIVARAJAN. I. (V.C.)

Heard Mr. A.M. Ahmed, learned counsel for the applicant and Mr. J.L. Sarkar, learned standing counsel for the Railways.

2. The applicant applied for a Group 'D' post pursuant to an advertisement (Annexure - III) of the Railway Recruitment Board dated 28.06.2003. It is the case of the applicant that he had passed the departmental examination conducted on 09.11.2003 and also the physical efficiency test on 10.05.2005; he was called for verification of documents on 11.06.2005. His grievance is that he had not been called for medical examination. It is stated that the applicant had made representation dated 02.09.2005 (Annexure - VII(A)) before the 3rd respondent, but no reply has been received.

3. According to the counsel for the applicant in view of the fact that the applicant had passed the written test, physical efficiency test and also produced the documents for verification, he is entitled to know the result and as to why he was not selected.

4. Mr. J.L. Sarkar, standing counsel for the Railways submits that the 3rd respondent will consider the representation (Annexure - VII(A)) and intimate the result to the applicant without delay.

5. In the circumstances, I am of the view that this application can be disposed of at the admission stage itself. Accordingly, there will be a direction to the 3rd respondent to dispose of the representation (Annexure - VII(A)) and intimate the result to the applicant within a period of one month from today.



The application is disposed of at the admission stage itself.
The applicant will produce this order before the 3rd respondent for
compliance.



91

(G. SIVARAJAN)
VICE CHAIRMAN

/mb/

<p style="text-align: center;">केन्द्रीय प्रशासनिक अधिकारी Central Administrative Officer</p> <p style="text-align: center;">- 1 DEC 2005</p> <p style="text-align: center;">LIST OF DATES</p> <p style="text-align: center;">गुजराती राजपत्र</p> <p style="text-align: center;">G.O.M.R.</p> <p style="text-align: center;">O.A. NO. 302 /2005</p>	
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Sri Ashim Debnath ... Applicant

-vs-

Union of India & Ors.... Respondents.

The humble applicant belongs to Yogi community which is recognised as other backward class.

..Annexure-I, page-11

The humble application applied for Group(D) post as advertised by the Railway Recruitment Board published on 28.6.2003.

Annexure-II, page-13

The applicant called for written examination on 9.11.2003

Annexure-IV page-14

The applicant was called for physical efficiency test on 10.5.2005.

Annexure-V page 15

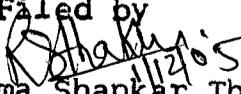
The applicant was called for documents verification on 11.6.2005

Annexure-VI page 16

The application by the petitioner for the prayed the allowing him for medical examination(Text).

Annexure-VIII A & B

page 17-18
&
page 19-20

Filed by

 (Rama Shankar Thakur)
 Advocate

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : GUWAHATI
BENCH AT GUWAHATI.

(An application under Section 13 of the Administrative
Tribunal Act, 1985)

O.A. NO. 302 /2005

Mr. Ashim Debnath

... Applicant

-versus-

The Union of India & Ors.

... Respondents.

I N D E X

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Filed by
Rama Shanta Thakur
Advocate
11/2/05

Filed by Ashim Debnath
Applicant
through
Rama Shanta Thakur
Advocate
11/2/05

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BRANCH AT GUWAHATI

(An application Under Section 19 of the
Administrative Tribunal Act, 1985)

O.A. No. 302 /2005

Mr. Ashim Debnath,

S/o Late Umesh Chandra Debnath,

New Colony,

P.O.-Lumding,

Dist-Nagaon (Assam).

..... APPLICANT

- Vs. -

1. The Union of India,

represented by the General Manager,

N.F. Railway, Maligaon,

Guwahati-11.

2. The General Manager,

N.F. Railway, Maligaon,

Guwahati-11.

3. The Chairman,

Railway Recruitment Board,

Guwahati Station Road,

Guwahati-1.

4. The Assistant Secretary,

for Chairman,

Railway Recruitment Board,

Railway Station Road,

Guwahati-1.

..... RESPONDENTS

Filed by
Applicant, Ashim Debnath
Ranu Singh for the learned
Advocate
Ashim Debnath
112105
Advocate
9

Anil Deb mukh

(1) PARTICULARS OF THE ORDERS AGAINST WHICH THIS APPLICATION IS MADE :

The application is made against the representation dated 21-9-2005 filed by the applicant/petitioner for not calling/allowing him to appear before the medical test/examination in spite of fulfilling the requisite qualification for the Group 'D' post as per Employment Notice No.1/03.

(2) JURISDICTION OF THE TRIBUNAL :

The application declares that the subject matter of the application in which the applicant seeks relief is within the jurisdiction of this Hon'ble Tribunal.

(3) LIMITATION :

The application further declares that the application is within the limitation period prescribed under the Act.

(4) FACT OF THE CASE :

(a) That the applicant is a citizen of India and is the resident of New Colony, P.O.-Lumding, P.S.-Lumding, Dist-Nagaon, Assam.

(b) The applicant begs to state that he hails from a very poor family, comprising mother, one sister and one brother and he also belongs to the Yogi Community, and the same is recognized as

Abhijit Debnath

Other Backward Classes. The applicant after the death of his father late Sri Umesh Chandra Debnath could prosecute his studies till Class IX standard. After the death of his father he was compelled to leave his studies on account of financial hardship.

A copy of the Caste Certificate and School Certificate studying in 9th standard as issued by the Head Master B.M.B. High School, Lumding, is Annexed herewith and marked as Annexure-I & II respectively.

(c) That the applicant begs to state that Railway Recruitment Board published an advertisement on 28-6-2003 in the Employment Notice No.1/03 whereby the applications were invited in the prescribed format from the eligible candidates for Group 'D' post i.e. Trackman/Khalashi/Helper etc.

A photo copy containing important points of the advertisement dated 28-6-2003 is enclosed herewith as marked as Annexure-III.

(d) That the applicant begs to state that the humble applicant duly filled his application along with necessary testimonials and after due verification your humble applicant was

called for written Examination on 9-11-2003
bearing Roll Number 44039283.

R
Adhim Debnath

A copy of the Call letter
of Written Examination is as enclo-
sed herewith as marked as Annexure-IV.

(e) That the applicant begs to state that
the humble applicant duly passed the Written
Examination held on 9-11-2003 as published in
the R.R.B. Notice Board.

(f) That the applicant begs to state that
the Railway Recruitment Board vide its letter
dated 10-05-2005, the Assistant Secretary, for
the Railway Recruitment Board called your humble
applicant to appear before the Physical Efficiency
Test to be held on 11-6-2005 at Maligaon Railway
Standium at 6.00 A.M.

A copy of the call letter for
Physical Efficiency Test dated 10-5-2005
is annexed herewith and as marked as
Annexure-V.

(g) That the applicant begs to state that
Railway Recruitment Board vide its letter
dated 11-6-2005 declared your humble applicant
physically fit and qualified in the physically
Efficiency Test and the humble applicant was
call for the verification of original Certificate

and Testimonials on 13-6-2005.

A copy of the letter for
document verification dated 11-6-2005
is annexed herewith as marked as
Annexure-VI.

(h) That the humble applicant begs to state that after due verification of the original documents and other testimonials the humble applicant was waiting for the call for medical examination for the post of Trackman/Khalasi/Helper II. The Railway Recruitment Board duly checked, verified the documents along with attested photo copies as per rules.

(i) That the humble applicant begs to state that after due verification of the testimonials and documents the list of empanelled candidates who fulfilled the eligibility condition as laid down employment Notice No.1 of 2003, was published Employment News dated 6-12 caused sudden shock and surprise that after going through the employment news in its issued dated 6 to 12 August, 2005, your humble applicant did not find his roll number in the list successful candidate as published in the employment News in its issued dated 6 to 12 August, 2005, for the reason best known to your authority.

M
Anjini Debbarma

(j) That the humble applicant begs to state that your humble applicant did not find his roll number in the list of successful candidates as published in the Employment News in its issue dated 6 to 12 August, 2005 although the applicant successfully completed written examination, Physical Efficiency Test and also he was qualified in document verification conducted in the office of R.R.B., Guwahati. The applicant, in spite of possessing his due qualification for the post of Group 'D' (Trackman/Khalasi/Helper II) did not find place in the list of successful candidates qualified for the Medical Efficiency Test, for the reason best known to the respondent authority. The applicant, however, wanted to know the reason as to why he was not been qualified for Medical Examination but the respondent authority failed to give a satisfactory reply in his query.

(k) That your humble applicant begs to state that being aggrieved in such circumstances and greatly effected due to such irregularities your applicant submitted a representation on 21-9-2005 before the respondents authority highlighting his grievance. The humble applicant submitting representation pointed out the

Anil Kumar Debnath

the irregularities in omitting his roll number in the result as published in the employment News in issue dated 6 to 12 August, 2005. The respondent authority did not give any information your humble applicant for not empanelling him for medical Examination.

A copy of the representation dated 21-9-2005 by Retd. with A/D is annexed herewith and marked as Annexure-VIIA & VII B respectively.

- (1) That your humble applicant begs to state that the respondent Authority did not disposed of the representation and simply siting tight over the issue.
- (m) That finding no other alternative and seeing no hope of a positive response from the respondents, the humble applicant has no other alternative but to file this application before this Hon'ble Tribunal for redressal of his grievances.
- (n) That this application is being filed bonafide and for the ends of justice.

(5) DETAILS OF REMEDIES EXHAUSTED :

The humble applicant declares that he has exhausted all the departmental remedies which were available to him within the department.

**(6) MATTERS NOT PREVIOUSLY FILED OR PENDING
BEFORE ANY COURT OR TRIBUNAL :**

The humble applicant further declares that the subject matter against which the applicant seeks remedy is not pending before any Court or Tribunal.

(7) RELIEF SOUGHT :

In view of the facts and circumstances mentioned above, your humble applicant prays for the following relief :-

To allow the humble applicant to call for medical Examination for Group 'D' post in response to Employment Notice No.1/03.

(8) GROUND OF RELIEF WITH LEGAL PROVISION :

(a) For that action of respondents authority for not calling your humble applicant is highly issued improper and unjust to the cause of the applicant. The applicant has duly qualified in all the proceeds before the Railway Recruitment Board. The applicant while filing application for the post of Trackman/ Khalasi Group 'D' post was required to complete the formalities viz. age, qualification, document verification was necessary which was humble applicant have

Anil Kumar Deb m/s

Anil Kumar Debbarma

qualified before filing his application for Group 'D' post.

(b) For that when the humble applicant have fulfilled his due qualification it is the legitimate expectation of the applicant call for medical Examination/Test like that of other candidate who appeared for the same. Thus not calling the humble applicant is highly illegal and improper in the eye of law.

(9) INTERIM RELIEF PRAYED FOR :

During pendency of the original application your humble applicant prays that on direction may be issued to keep a post vacant for applicant and the respondents authority may be directed that the select list of the successful candidate may not be published without the leave of this Hon'ble Tribunal.

(10) PARTICULARS OF BANK DRAFT/POSTAL ORDER :

Indian Postal Order No.26G-317060 Dated 22-11-2005, for Rs.50/- (Rupees fifty) only payable at Guwahati in favour of the Registrar, Central Administrative Tribunal, Guwahati.

VERIFICATION

I, Shri Ashim Debnath, S/o Late Umesh
Chandra Debnath, residing at New Colony, P.O.-
Lumding, P.S.-Lumding, Dist-Nagaon, Assam to
solemnly hereby affirm and declared as follows :-

That, I am the applicant in the
accompanying application and I do hereby verify
and state that the statements made therein are
true to the best of my knowledge, belief and
information.

And I sign this verification on this the
th day of November, 2005 at Guwahati.

Ashim Debnath
DECLARANT

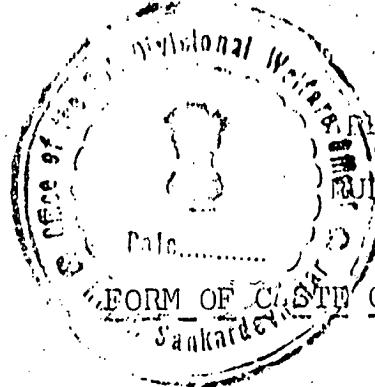
APPENDIX-I

RULE-3(2)

Date.....

FORM OF CASTE CERTIFICATE

Sankardeva



No. HSW/03/610/92

dt. 6/3/92

This is certify that Sri/Smt./Kumari Ashim Debbarma son/daughter/wife of sri/Late Unmesh Ch. Debbarma in the District/Sub-Division Nagaon-Hojai of the state of Assam belongs to the "Yoge" which is recognised as a Other Backward Classes/ More Other Backward Classes under the constitution (Other Backward Classes) order, 1950 as amended from time to time.

Sri/Smt./Kumari Ashim Debbarma and his/her family ordinarily resides in village/Town Lunding of District/Sub-Division of the state of Assam.

Place :- S NagaonDate :- 6/3/92

Sub-Divisional Officer (C)
Hojai :
Sub-Divisional Officer
Hojai, Sankardeva


(wif)



Please delete the words which are not applicable

Note:- The terms 'Ordinarily resides' used here will have the same meaning as in section 20 of the representation of the people Act, 1950.

certified to be
true copy
Ranu Shankar Nahar
Advocate

Chitro
1/6/05

27
BORDOLOI MEMORIAL BASTUHARA HIGH SCHOOL
(PROVINCIALISED)
P. O. LUMDING-782447
DIST. NAGAON : ASSAM
SBNB/98/06
TO WHOM IT MAY CONCERN

This is to certify that Shri/Smt. Asrim Debbarath
Son/daughter of Shri Late Umesh
Debbarath of Lumding was a
Student of this School reading in Class IX (Nme) in 1995

His/Her date of birth as recorded is 02.02.1976

To the best of my knowledge He/She bears a good moral
character.

I wish him/her success in life.

Date.....09.04.98

Albertha
1/16/05

Headmaster

B. M. B. High School

Lumding

Headmaster/Secretary

Bordoloi Memorial Bastuvara High School
P. O. Lumding, Dist. Nagaon (Assam)

certified to be
true copy
Rana Shankar Thakur
Advocate

RAILWAY RECRUITMENT BOARD : GUWAHATI
STATION ROAD, GUWAHATI- 781001

APPLICATION FORM

(To be filled by the Candidate in his/her own handwriting)

Employment Notice No. : 01 of 2003 (Indicative)

DATE OF PUBLICATION : 28/06/2003

DATE OF CLOSING : 28/07/2003

Applications are invited in the prescribed format enclosed (to be neatly typed on good quality A-4 / foolscap size paper using one side only) from eligible Indian nationals for the following temporary posts, likely to be permanent, in the North East Frontier Railway. Applications complete in all respects along with required enclosures should be sent to the ASSISTANT SECRETARY, RAILWAY RECRUITMENT BOARD, STATION ROAD, GUWAHATI - 781001, ASSAM, by ordinary post only, so as to reach the Board's office on or before 28/07/2003. The applications can also be dropped in the Application Box kept in the RRB office up to 17:00 hours of 28/07/2003. A special relaxation of 15 days will be granted for the candidates of Andaman and Nicobar Island.

Category	NAME OF THE POST AND SCALE OF PAY (RSRP)	Division / Unit	VACANCIES						AGE IN YEARS (As on 01-07-2003)	Medical Standard	Total Employment per Month
			UR	SC	ST	OBC	ESM	TOTAL			
01	Engineering Dept. Trackman, Rs. 2610 - 3540/-	TSK	192	76	114	127	127	636	18 - 33	B - I	Rs. 4045/-
		LMG	168	68	102	113	113	564			
		RNY	92	36	54	60	60	302			
		APDJ	100	41	61	68	68	338			
		KIR	221	88	132	147	147	735			
01	Mechanical Dept. Khalasi / Helper - II Rs. 2550 - 3200/-	Dy. CSTE/MW/MLG	03	01	02	02	02	10	18 - 33	B - I	Rs. 3952/-
		LMG	06	02	04	04	04	20			
		APDJ	04	02	03	03	03	15			
		RNY	04	02	03	03	03	15			
		KIR	04	02	03	03	03	15			
01	S & T Dept. Khalasi / Helper - II Rs. 2550 - 3200/-	NGC Diesel Shed LMG Division	10	03	05	06	06	30	18 - 33	B - I	Rs. 3952/-
		GIY Conching Depot	05	02	03	03	03	16			
		NJP Carr. And Wngon, KIR	01	01	02	02	02	08			
		SGUJ Diesel Shed, KIR	01	01	02	02	02	08			
		MLDT Diesel Shed, KIR	02	01	01	02	02	08			

Educational Qualification :

For all Categories : Class VIII passed. (Physically handicapped persons are not eligible).

EXAMINATION FEES :

- For SC / ST / ExSM : No examination fees.
- For General / OBC candidates : Rs. 40.00 (Rupees forty) only (inclusive of postal charges) in the form of IPO / Bank Draft.
- The examination fees / Postal charges are non-refundable. It should be paid in the form of a crossed Demand Draft of any Nationalized Bank or Crossed Indian Postal Order (made on or after the date of publication of this notification but before the closing date of receipt of application) drawn in favour of "RAILWAY RECRUITMENT BOARD, GUWAHATI". The Bank Draft should be payable at "GUWAHATI" and IPO should be payable at "GPO, GUWAHATI". IPO/DD obtained earlier to the date of publication of the Employment Notice or after the closing date will not be accepted.

THIS ADVERTISEMENT CONTAINS IMPORTANT POINTS ONLY. FOR MORE DETAILS PLEASE REFER TO THE EMPLOYMENT NEWS DATED 28/06/2003.

**CHAIRMAN
RAILWAY RECRUITMENT BOARD
GUWAHATI - 781001**

*certified to be
true copy
Karma Shankasi Thakur
Advocate*

Please tear off along this line and retain your record		RAILWAY RECRUITMENT BOARD, GUWAHATI-781 004	
Name of the Candidate & Address		Catg No. & E.N. No.	Roll No.
ASHIM DEBNATH 1010 LAXMI DEBNATH NEW COLLEGE OTR NO D47/A PO JUMDINGA SAON NAGAON ASSAM PIN - 782401		1 of 1/2003	44039285 09-11-2003
		Examination Centre	LUMDING COLLEGE LUMDING, KALIBARI ROAD
Please read and follow the instructions NOTE: CANDIDATES WHO TICK MARK ANSWERS ON THE QUESTION BOOKLET WILL BE DISQUALIFIED.			
FREE RAILWAY PASS OR SCST CANDIDATES ONLY: On production of this letter you are entitled to free travel by railway in second class only. from <input type="checkbox"/> RAILWAY RECRUITMENT BOARD, GUWAHATI RAILWAY BOARD, GUWAHATI <input type="checkbox"/> RAILWAY RECRUITMENT BOARD, GUWAHATI RAILWAY BOARD, GUWAHATI NCT APPLICABLE <input type="checkbox"/> NOT APPLICABLE			
(Authority: Railway Board's letter No. E(NG) II-84 / RSC/122 dt 23-11-84) <input type="checkbox"/> Free / Asstt. Secy			

certified to be
 true copy
 Rama Shankar Talukar
 Advocate



— 15 —

ANNEXURE - V

RAILWAY RECRUITMENT BOARD – GUWAHATI
STATION ROAD, GUWAHATI-781 001

CALL LETTER FOR PHYSICAL EFFICIENCY TEST

No. RRB/G/41/10.

Date: 10/05/2005

To,

ASHIM DEBNATH
C/O LAXMI DEBNATH NEW COLONY
QTR NO D47/A PO LUMDING NAGAON

NAGAON ASSAM Pin - 782447.

By REGISTERED POST

Roll No.:

44039283

Sub.: Recruitment/Selection for the post of Group – D under
Category No.01 of Employment Notice No. 1/2003.

*** IMPORTANT ***

PASTE YOUR
RECENT SIGNED
PHOTOGRAPH
HERE

With reference to your application for the post mentioned above, in response to the Employment Notice cited, you are hereby advised to report at Maligaon Railway Stadium, on 11/06/2005 at 06:30 A.M. for Physical Efficiency Test.

Criteria for Physical Efficiency Test:

Male Candidate: (I) Should be able to lift and carry 35 kg of weight for a distance of 100 meters in 2 minutes in one chance without putting the weight down, and (II) Should be able to run for a distance of 1500 meters in 7 minutes in one chance.

Female Candidate: (I) Should be able to lift and carry 20 kg of weight for a distance of 100 meters in 2 minutes in one chance without putting the weight down, and (II) Should be able to run for a distance of 400 meters in 4 minutes in one chance.

1. This Call Letter does not in itself entitle you for selection.
2. You are directed to bring your own sports kit (dress, shoes etc.) required for the Physical Efficiency Test.
3. Result of the Physical Efficiency Test will be declared on the same day and those who qualify in the Physical Efficiency Test will be required to report to office of the Railway Recruitment Board, Station Road, Guwahati –1, on the next day at 10:00 A.M. for Document Verification.
4. You should bring your original VIII Standard or above Certificate issued by the competent authority for verification of your date of birth, educational qualification etc. You should also bring all of your original certificates and marks-sheets of Matriculation and onwards issued by the respective Board/Council/University along with experience and other certificates, caste certificate, if any. If the originals of above certificates/marks-sheets have not been received from respective Board/Council/University, then provisional pass certificate and marks-sheets issued by the respective Board/Council/University should be produced.
5. You are also directed to bring the Attested Photostat copies of all original certificates and marks-sheets and other certificates along with the originals.
6. You may be subjected to re-examination during the process of verification of documents etc. and you should come prepared for the same.
7. Your attendance may be required for more than one day (i.e. date as mentioned above) and you should come prepared for that.
8. Request for postponement of the date mentioned above will not be considered and no further chance will be given.
9. If you are in service please bring "No Objection Certificate" from your employer, failing which you will not be considered for the post.
10. Approaching Chairman, RRB and/or his Secretary directly or indirectly by a candidate or anybody on his/her behalf requesting undue consideration for the recruitment will render a candidate liable for disqualification.
11. (For SC/ST candidates only)
On production of this letter you are entitled to travel free by the Railway in Second Class from NOT APPLICABLE Station to GUWAHATI Station and back. This pass will be valid up to NOT APPLICABLE.
(Authority: Railway Board's letter no. E(NG)II-84/RSC/122, dated 23/11/84).

[Signature]
ASSISTANT SECRETARY
For CHAIRMAN, RRB – GUWAHATI

*certified to be
true copy
Ranu Shambu Rakhi
Advocate*



RAILWAY RECRUITMENT BOARD – GUWAHATI

STATION ROAD; GUWAHATI-781 001

CALL LETTER for DOCUMENT VERIFICATION

No. RRB/G/41/10.

Date: 11/06/2005

To,
ASHIM DEBNATH
 C/O LAXMI DEBNATH NEW COLONY
 QTR NO D47/A PO LUMDING NAGAON
NAGAON ASSAM Pin - 782447.

Roll No.: **44039283**

Sub.: Recruitment/Selection for the post of Group – D
 under Category No.01 of Employment Notice No. 1/2003.



As you have qualified in the Physical Efficiency Test, you are hereby advised to attend the office of Railway Recruitment Board, Station Road, Guwahati-781001, Assam, on 13/06/2005 at 10:00 A.M. for verification of original certificates, testimonials etc.

1. This Call Letter does not in itself entitle you for selection.
2. You should bring your original VIII Standard or above Certificate issued by the competent authority for verification of your date of birth, educational qualification etc. You should also bring all of your original certificates and marks-sheets of Matriculation and onwards issued by the respective Board/Council/University along with experience and other certificates, caste certificate, if any. If the originals of above certificates/marks-sheets have not been received from respective Board/Council/University, then provisional pass certificate and marks-sheets issued by the respective Board/Council/University should be produced.
3. You are also directed to bring the Attested Photostat copies of all original certificates and marks-sheets and other certificates along with the originals.
4. You may be subjected to re-examination during the process of verification of documents etc. and you should come prepared for the same.
5. Your attendance may be required for more than one day (i.e. date as mentioned above) and you should come prepared for that.
6. Request for postponement of the date / venue mentioned above will not be considered and no further chance will be given.
7. If you are in service please bring "No Objection Certificate" from your employer, failing which you will not be considered for the post.
8. Approaching Chairman, RRB and/or his Secretary directly or indirectly by a candidate or anybody on his/her behalf requesting undue consideration for the recruitment will render a candidate liable for disqualification.
9. (For SC/ST candidates only)
 On production of this letter you are entitled to travel free by the Railway in Second Class from **NOT APPLICABLE** Station to GUWAHATI Station and back. This pass will be valid up to **NOT APPLICABLE**.
 (Authority: Railway Board's letter no. E(NG)II-84/RSC/122, dated 23/11/84).

ASSISTANT SECRETARY
For CHAIRMAN, RRB – GUWAHATI

*certified to be
 true copy
 Rama Shankar Thakur,
 Adm. Cate*

To

The Chairman,
Railway Recruitment Board, Guwahati,
Station Road, Guwahati-1.

Subject: Prayer for allowing me for the medical examination and other formalities for Group 'D' post.

Sir,

With the reference to the subject cited above, I beg to state the following few lines for your kind consideration and necessary action.

That Sir, , I applied for Group 'D' post with required enclosures in response to your Employment Notice No. 01 of 2003 before the Assistant Secretary, Railway Recruitment Board, Station Road, Guwahati and an application submitted by me for the Group 'D' Post. I was called for written examination on 09.11.2003 bearing Roll No. 44039283 and I successfully passed out the written examination.

That Sir, after being duly qualified in the written examination I was called for physical efficiency test and I was directed to report at Maligaon Railway Studium on 11.6.2005 at 6.30 am and I successfully passed the Physical Efficiency Test.

That Sir, after being qualified in the physical Efficiency Test, I was called for vide letter dated 13.6.2005 to attend the office of Railway Recruitment Board for verification of original certificate, testimonials. And Sir, I appeared for the same and all my documents, testimonials were verified by your authority. After verification I was waiting for a call for

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Kama Shankar Thakur
Advocate*

be called for medical examination that of other candidates. But, it is to my utter shock and surprise that I was not called for the medical examination for the reason best known to R.R.B authority. However, I enquired before the authority for not calling me for medical examination and the authority did not give any satisfactory reply to my query, and it has been informed to me that nothing can be done at this stage as the list for successful candidates qualified for medical examination has already been published.

That Sir, my documents/testimonial were properly checked and verified by the authority and after verification, when I was waiting for the call of medical examination like that of other candidate but I was not call for the same for the reason best known to you.

Under the circumstances, it is a humble prayed before your Good-Self to allow me for the medical examination and other formalities like that of other candidates.

Place :- Lumding

Yours faithfully

Date - 2.9.2005

(ASHIM DEBNATH)

certified to be
true copy
Ranu Shankar Talukur
Advocate.

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To

The General Manager, Personal,
N.F.Railway, Maligaon, Guwahati.

Subject: Prayer for allowing me for the medical examination and other formalities for Group 'D' post.

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With the reference to the subject cited above, I beg to state the following few lines for your kind consideration and necessary action.

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Place :- Lumding

Yours faithfully

Date - 2.9.2005

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Kamal Shankar Thakur
Advocate*